

दिल्ली ट्रांसको लिमिटेड

(दिल्ली सरकार का उपकम)

DELHI TRANSCO LIMITED

(A Govt. of NCT of Delhi Undertaking)

No. F.DTL/203/F-26 /2017/Oprn. GM(C&RA)/45

Date: 24 /06/2017

The Secretary. Central Electricity Regulatory Commission, 3rd & 4th Floor, Chanderlok Building. 36, Janpath, New Delhi-110001

Subject: Comments of Delhi Transco Limited on Draft Central Electricity Regulatory Commission (Transmission Planning and other related matters) Regulations, 2017.

Sir

In reference to the CERC Public Notice dated 26.04.2017 and 05.06.2017 regarding the comments on Draft Central Electricity Regulatory Commission (Transmission Planning and other related matters) Regulations, 2017, the following comments/suggestions are offered by Delhi Transco Limited:

"The current Transmission Planning philosophy/manual on ISTS and Intra STS system deliberates in detail about the conventional grid substations and overhead transmission lines; however, it does not deliberate about the Gas Insulated Switchgear (GIS) substations and underground cables. Delhi is a congested urban area and there are Land and Right of Way (ROW) constraints, therefore, the Gas Insulated Switchgear (GIS) substations along with underground cables are being planned in the Intra State Transmission System of Delhi.

In view of the above, the Transmission Planning philosophy, associated guidelines and manual of CEA may also include the criteria related to Gas Insulated Switchgear (GIS) substations and underground cables."

Hon'ble Commission is therefore requested to kindly consider the above submission of Delhi Transco Limited.

Thanking you

Yours faithfully,

(Birendra Prasad) General Manager (C&RA)



कार्यालयः महाप्रबंधक (वांणिज्य) ३३के वी ग्रिड सब स्टेशन, नई दिल्ली - 110002 Office: General Manager (Commercial & Reg. Affairs) 33 KV Grid S/Station Building, IP Estate, New Delhi-110002

पंजीकृत कार्यालयः शक्ति सदन, कोटला मार्ग, नई दिल्ली – 110002 Regd office: Shakti Sadan, Kotla Road, New Delhi - 110 002 Visit us at www.dtl.gov.in